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CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH : LUCKNOW.

T.A No- 1130/87

Iqbal Ahmad.

....

Applicant-

Versus.

Union of India & Others....

Respondents.

Dated : 25.4.1991.

Hon'ble Mr. D.K.Agrawal, J.M.

Hon'ble Mr. K. Obayya, A.M.

for
None of the petitioner even at the time
of revised list. The petition is dismissed for want
of prosecution without any order as to costs.

A.M.

J.M.

Sd/-

Sd/-

// True copy //

Section Officer

Central Administrative Tribunal
Circuit Bench
LUCKNOW

m.p.

Checked by
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